

SUPREME COURT OF INDIA

New Delhi, dated March 14, 2020

CIRCULAR

In view of the advisory issued by the Government of India cautioning against mass gathering(s) to avoid the spread of Novel Coronavirus (COVID-19) infection, following precautionary measures are being put in place:

1. All cafeterias, including the Departmental Canteen, are being advised to remain closed until further orders. All the staff members shall make their own arrangements in this regard.
2. All the staff members are advised to use alcohol based sanitizer in order to keep themselves sanitized from coming into contact with any virus.
3. All staff members may be required to subject themselves to thermal-screening and persons detected with high body temperature would be denied entry and further, they may be subject to the SOP prescribed by the Government of India, Ministry of Health from time to time.
4. All staff members who may have a travel history to the affected areas/countries, as may be notified from time to time by the Government(s), or who have symptoms of fever, sore-throat, cough, running nose or difficulty in breathing are advised to self-restrain themselves from attending their duties and may avail leave, if so advised.
5. All staff members are impressed upon not to crowd at any particular place in the Supreme Court premises, except where their presence is officially required.

This issues with the approval of the Competent Authority.

Sd/-
(Deepak Jain)
Registrar [Admn. I]

Copy to :-

All concerned.

